

DIVISION BENCH

P-107

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/289(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	AYUSH DHANANIA VS JINDAL (INDIA) LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Rachit Lakhmani,Adv.] For the Operational Creditor

Mr.Vishwarup Acharyya,Adv.]

Mr.D.N.Sharma,Adv.]For the Corporate Debtor

Mr.Arindam Guha,Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post the matter on **14/08/2024**.

**Satyajit Roy
(Court Officer)**

PJ